NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 130/2017 in C.P. No. 1/73(4)-74/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Neesa Agritech & Food Ltd. & Ors.

V/s.

Meena Subhash Kulkarni & Ors.

Section of the Companies Act:

Section 73(4) and 74 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGN

DESIGNATION REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advocate

Respondent

(original Petitioner) Robett

2. Ravish Bhatt

<u>ORDER</u>

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent. Learned Advocate Mr. Jaimin Dave present for Respondent/ Original petitioner in IA 130/2017.

At request of Applicant in IA 130/2017.

List the matter on 25.10.2017 along with CP no. 11/2016.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.